

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.3541/2014

This the 11th day of October, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Dr. Raj Kumari Sharma (Retired)
Aged about 62 years,
W/o Shri Mohan Priya Sharma,
R/o 134-C, Pkt-C, Siddharth Extn.,
New Delhi.

...Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

UOI & Ors., through :

1. The Secretary,
Department of AYUSH,
Ministry of Health & Family Welfare,
IRCS Building, New Delhi.

2. The Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.

3. The Chairman,
UPSC, Shahjahan Road,
New Delhi.

...Respondents

(By Advocate: Shri Rajinder Nischal
Shri Ravinder Aggarwal)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When the matter was taken up for hearing, Shri Ravinder Aggarwal, learned counsel for UPSC produced a copy of order dated

17.09.2018, whereunder, they have promoted the applicant as CMO (NFSG) w.e.f. 01.04.2008 and accordingly, submits that the OA itself has become infructuous and may be dismissed. However, the learned counsel for applicant submits that though the substantial claim of the applicant was granted w.e.f. 01.04.2008, but he is claiming the said promotion w.e.f. 2006 onwards.

2. In the circumstances, both the counsels agreed for disposal of the OA by permitting the applicant to make a fresh representation, if he is still having any subsisting grievance, within four weeks from the date of receipt of a certified copy of this order and on receipt of such a representation from the applicant, the respondents shall consider the same and pass appropriate speaking and reasoned orders within 90 days therefrom, in accordance with law. No costs.

(A.K. BISHNOI)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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